

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 392**

**TO BE ANSWERED ON THE 6TH DECEMBER 2023/ AGRAHAYANA, 15, 1945
(SAKA)**

EXPENDITURE ON PRISONERS

392 SHRI S NIRANJAN REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the number of prisons at national level in the country have dropped in the last five years;

(b) if so, the details thereof, State-wise; and

(c) the details of the expenditure per prisoner incurred thereof, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) and (b): The National Crime Records Bureau (NCRB) compiles prison statistics reported to it by the States and Union Territories (UTs) and publishes the same in its annual publication "Prison Statistics India". The latest published report is of the year 2022. State/UT-wise details of number of prisons in the country as on 31st December of 2018, 2019, 2020,2021 and 2022 are given in Annexure-I. The data on the number of prisons in the country in the last five years does not reveal any consistent trend of decrease in numbers.

(c): State/UT-wise details of expenses incurred on inmates by the States/UTs as reported to NCRB during the financial year 2022-23 are given in Annexure-II.

Annexure-I

State/UT-wise Number of Prisons in the Country as on 31st December of 2018, 2019, 2020, 2021 and 2022

S.No.	State/UT	2018	2019	2020	2021	2022
1	ANDHRA PRADESH	105	106	106	106	106
2	ARUNACHAL PRADESH	2	2	2	2	2
3	ASSAM	31	31	31	31	31
4	BIHAR	58	59	59	59	59
5	CHHATTISGARH	33	33	33	33	33
6	GOA	1	1	1	1	1
7	GUJARAT	29	30	30	32	32
8	HARYANA	19	19	19	19	20
9	HIMACHAL PRADESH	14	14	14	16	16
10	JHARKHAND	30	30	31	32	32
11	KARNATAKA	104	104	57	57	59
12	KERALA	55	55	55	56	57
13	MADHYA PRADESH	130	131	131	131	132
14	MAHARASHTRA	64	64	60	64	64
15	MANIPUR	5	5	5	5	5
16	MEGHALAYA	5	5	5	5	5
17	MIZORAM	10	10	10	10	10
18	NAGALAND	11	11	11	11	12
19	ODISHA	91	91	92	92	92
20	PUNJAB	24	24	25	26	26
21	RAJASTHAN	130	144	145	144	146
22	SIKKIM	2	2	2	2	2
23	TAMIL NADU	138	141	142	142	142
24	TELANGANA	49	37	37	37	37
25	TRIPURA	13	13	13	13	14
26	UTTAR PRADESH	71	72	73	75	77
27	UTTARAKHAND	11	11	11	11	11
28	WEST BENGAL	61	60	60	60	60
29	A & N ISLANDS	4	4	4	4	4
30	CHANDIGARH	1	1	1	1	1
31	D N H & DAMAN DIU +	2	2	2	2	2
32	DELHI	16	16	16	16	16
33	JAMMU & KASHMIR *	14	15	14	14	14
34	LADAKH	-	-	1	2	2
35	LAKSHADWEEP	4	4	4	4	4
36	PUDUCHERRY	4	4	4	4	4
	TOTAL	1341	1351	1306	1319	1330

• As per data provided by States/UTs.

In 2018, Maharashtra reported that Sub Jails under the control of Revenue Department are not included.

In 2020, Karnataka reported that 41 sub jails under the control of Revenue Department are not included due to lack of information from them. Further, 6 sub jails under Prison Department have been permanently closed.

'+' combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2018-2019.

*** data of erstwhile Jammu & Kashmir State including Ladakh for 2018-2019.

State/UT-wise details of expenses incurred on inmates during the financial year 2022-23

S.No.	State/UT	Expenses (in Rs. crore)
1	ANDHRA PRADESH	194.17
2	ARUNACHAL PRADESH	2.17
3	ASSAM	21.16
4	BIHAR	221.99
5	CHHATTISGARH	78.67
6	GOA	2.23
7	GUJARAT	42.66
8	HARYANA	406.61
9	HIMACHALPRADESH	7.79
10	JHARKHAND	103.77
11	KARNATAKA	61.26
12	KERALA	48.25
13	MADHYA PRADESH	136.14
14	MAHARASHTRA	70.72
15	MANIPUR	5.93
16	MEGHALAYA	3.86
17	MIZORAM	0.32
18	NAGALAND	3.82
19	ODISHA	68.47
20	PUNJAB	54.89
21	RAJASTHAN	58.62
22	SIKKIM	2.43
23	TAMIL NADU	85.76
24	TELANGANA	21.62
25	TRIPURA	6.21
26	UTTAR PRADESH	403.14
27	UTTARAKHAND	19.21
28	WEST BENGAL	84.91
29	A & N ISLANDS	1.43
30	CHANDIGARH	8.47
31	DNH & DAMAN DIU	1.37
32	DELHI	274.87
33	JAMMU & KASHMIR	24.61
34	LADAKH	0.25
35	LAKSHADWEEP	0.02
36	PUDUCHERRY	0.66
	TOTAL	2528.45
